



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

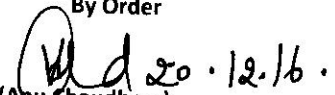
### Cause List Date 21-12-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Writ Review Petition No. 111/2016 in S.B. Civil Writ Petition No. 1077/2016 Indra Prakash Vs. Jethi Devi.	Satyavrat Sharma	Pradeep Lata Mathur
2	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Misc. Transfer Application No. 128/2016 Smt. Ritu Mishra Vs. Sh. Brajesh Nagar	Sandip Sharma	Brajesh Nagar
3	Sh. Sudesh Bansal, Advocate	S.B. Cr. Misc. Peition No. 1131/2016 Shiv Shankar Meena Vs. State	V.S. Chauhan	Siyaram Sharma
4	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 517/2013 Bhupal Vs. Dhaniram	Deepak Sharma	
	Sh. P.K. Kasliwal, Advocate	S.B. Civil Writ Petition No. 3029/2015 Mahendra Koolwal Vs. Jai Gopal Madan	Saransh Saini	Mahesh Gupta
6	Sh. Vikash Jain Advocate	S.B. Civil Writ Petition No. 8521/2015 Smt. Sarla Sharma Vs. Satyanarayan Sharma	Ashok Sharma	Suresh Sharma
7	Smt. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Bail Application No. 12488/16 Mohammed Akram Vs. State	Abdul Rahim Khan	Sajid Ali
8	Smt. Sumati Bishoni, Advocate	S.B. Cr. Writ Petition No. 127/2016 Ahasan Ahamad Vs. Jarina@Baby	Karan Pal Singh	

#### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anu Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

"Help The Needy -Timely Help May Create History"



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

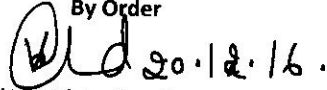
(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

### Cause List Date 22-12-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Misc. Appeal No. 1595/2008 Chandrakala Vs. Mahaveer	A.K. Pareek	Deepak Pareek
2	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1638/2010 Abdul Saeed Vs. Iqbal	Manoj Bhardwaj	Rajesh Kapoor
3	Sh. Ankur Rastogi, Advocate	S.B. Cr. Misc. Bail Application No. 12353/2016 Amit Kumar Vs. State	Ripu Daman Singh	Dinesh Pathak
4	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 1003/16 Rahul Badiwal Vs. State	Rajeev Surana	Sudhir Jain
5	Sh. Ashwani Chobisa, Advocate	S.B. Cr. Misc. Petition No. 5037/2016 Vineet Nangia Vs. State	Archana Mantri	Manish Sharma

#### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order  
  
(Anu Chaudhary)  
Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

"Help The Needy –Timely Help May Create History"